

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

Appl. 426 & 61 Ors.(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE PARTIES:

Bilcare Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of Companies Act, 2013.

**ORDER**

The Depositors' Counsel is present. The company is not represented by anybody.

List this matter on 19.03.2018 giving last chance to the company to appear and represent the matter, failing which, necessary orders will be passed on the application moved by the Depositors.

List this matter for hearing on **19.03.2018**.

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)